

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 200 OF 2009

Wednesday, this the 29th day of July, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

K.Sasi
Senior Steno,
Office of the Deputy CE/CN/CAN
Southern Railway
Palghat Division
Komath House, Onchiyam Post, Calicut ... Applicant

(By Advocate Mr. Martin G Thottan)

versus

1. Union of India represented by the
General Manager
Southern Railway
Chennai
2. The Chief Administrative Officer
Southern Railway, Construction
Chennai
3. The Divisional Railway Manager
Southern Railway, Palghat
4. B.K.Ravindran, Sr.Steno
Office of XEN, Construction
Southern Railway, Calicut ... Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil)

The application having been heard on 29.07.2009, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

The applicant's main contention was that the 4th respondent who
belongs to Madras Division has been retained and the applicant
transferred. Now the 4th respondent already stands transferred and the

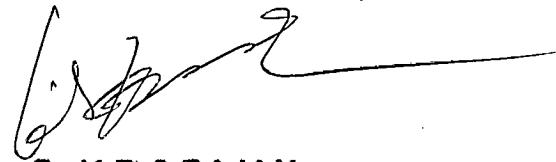
applicant is retained in the lone post at Cannanore. In all expectations there may not be any change in so far as the applicant is concerned as there is one post occupied by him at Cannanore. The applicant is given liberty to make a representation, if so desired, and the respondents may consider the same accordingly and pass suitable orders.

2. With the above observation, OA is closed. No costs.

Dated, the 29th July, 2009.



K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER



Dr.K.B.S.RAJAN
JUDICIAL MEMBER

VS